

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.680/2020

USMAN SALMANI

Plaintiff

Versus

RITU KUMAR

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:10/09/2020

Present:- Sh. S.K. Kashyap, Ld. Counsel for plaintiffs.

Counsel for plaintiffs' states that there has been a compromise between the parties and he would like to withdraw the suit.

Both the plaintiffs are directed to appear in person during the physical hearing on 17/09/2020 at 10.30 A.M.

Put up for recording of statement on 17/09/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.10/09/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.679/2020

GEORGE T. RAMANI

Plaintiff

Versus

RAJESH SHARMA

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:10/09/2020

Present: - Sh. Amarendra Choubey, Ld. Counsel for plaintiff.

Sh. Rakesh Kumar Gupta, SPA holder of the plaintiff.

Some arguments advanced on the point of consideration. Plaintiff is directed to file the orders passed in the Writ Petition No.WP(C) 7452/2019 from dt.15/07/2019 till date and also the pleadings of the said Writ Petition.

Plaintiff is further directed to file the legible and typed copy of the documents at Page no.4 to 18, 20, 25 to 35, 41 to 45 and 51 to 59 before the next date of hearing.

During the course of arguments, counsel for plaintiff argued that the defendants in connivance with the Sub-Registrar had got the registered relinquishment deed/release deed dt.27/11/2019 which was registered on 09/12/2019. It is further stated that the Sub-Registrar could not have registered the relinquishment on the basis of the copy of documents received through e-mail.

At request, the plaintiff is allowed to amend the plaint. Let an appropriate application seeking amendment alongwith amended plaint be filed before the next date of hearing.

Put up for further consideration on 28/09/2020.

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(Contd.....)

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.10/09/2020